

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

TUESDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

WP(C).NO.9900 OF 2020

PETITIONERS:

1. STEPHY .K.JOSE ,AGED 28 YEARS
D/O JOSE ,OLAYATTMEETHAL HOUSE
KUTTOTH,KEEZHIL P.O,
VATAKARA, KOZHIKODE
KERALA
2. SIMI E GEORGE, AGED 36 YEARS
D/O E.J.GEORGE,
MAVELIL NIVAS, KALAYAPURAM P.O
KOTTARAKARA, KOLLAM ,KERALA
3. MUHAMMED FAVAS K,AGED 23 YEARS
S/O MUSTAFA .K
ROOM NO.29,KAVERI HOSTEL,
JAWAHARLAL NEHRU UNIVERSITY (JNU)
DELHI:110067
4. MUHAMMED SHAHID K.P,AGED 23 YEARS
S/O SUBAIR K.P
MANSROWAR HOSTEL
27 ROAD , UNIVERSITY OF DELHI,ART FACULTY,
UNIVERSITY ENCLAVE, NEW DELHI,DELHI 110007
5. SAKEER HUSSAIN P.K,AGED 23 YEARS
PH.D STUDENT
DEPARTMENT OF PSYCHOLOGY
JAMIYA MILLIYA UNIVERSITY
DELHI
6. MUHAMMED FASIL
S/O MAYIN KUTTY
5TH YEAR INTEGRATED BTECH MBA
LOVELY PROFESSIONAL UNIVERSITY
PHAGWARA, PUNJAB
7. AL-AMEEN V.P,
S/O ABDULLAHKUTTY V.P
VALIYAPEEDIKAL,K.K.ROAD ,
PAYYANAGADI ,THIRUR,MALAPPURAM

8. AL-RASHEED V.P,
S/O HAMZA HAJI,V.P
VALIYAPEEDIKAL,KAKKADAVU ,
PAYYANAGADI,THIRUR,MALAPPURAM.
9. THAHIR SHAH A SAMAD,
MUNDACKAL HOUSE,
NEAR NOOH MASJID, KANJIRAPALLY P.O,
KOTTAYAM DISTRICT,KANJIRAPALLY.
9. MUHAMMED THAHA,AGED 43 YEARS,
S/O,VELLOOR VEEDU, NADUTHERI, PATTAZHI
10. MUHAMMED HALEEM,AGED 40 YEARS,
ROYAL NAGAR, JAMIYA TRAVELS, DELHI

ADV.HARIS BEERAN AND ADV. NURIYA O.A

RESPONDENTS:

1. UNION OF INDIA
REPRESENTED BY ITS SECRETARY
MINISTRY OF HOME AFFAIRS
SOUTH BLOCK, NEW DELHI - 110 001
2. MINISTRY OF CIVIL AVIATION
REPRESENTED BY ITS SECRETARY
RAJIV GANDHI BHAWAN, BLOCK B
NEW SAFDARJUNG AIRPORT AREA, SATYASADAN
NEW DELHI - 110 003.
3. MINISTRY OF RAILWAYS
REPRESENTED BY ITS SECRETARY
RAJIV GANDHI BHAWAN, BLOCK B
NEW SAFDARJUNG AIRPORT AREA, SATYASADAN
NEW DELHI - 110 003
3. STATE OF KERALA
REPRESENTED BY ITS CHIEF SECRETARY
GOVERNMENT SECRETARIAT
THIRUVANANTHAPURAM, KERALA, PIN - 695001

SRI.SUVIN R. MENON, CGC
SRI.RENJITH THAMBAN, ADDITIONAL ADVOCATE GENERAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ANU SIVARAMAN
&
M.R.ANITHA, JJ.**

W.P (C) No.9900 of 2020

Dated this the 15th day of May, 2020

ORDER

ANU SIVARAMAN.J

Heard the learned counsel for the petitioner, the learned Additional Advocate General and the learned CGC.

It is submitted by the learned Additional Advocate General that the State Government has already made a request before the Central Government for operating special trains from Delhi and other states to the State of Kerala and has also undertaken to deposit the caution money required for the said operation. The learned CGC would submit that the said request will be considered in its proper perspective.

With regard to the flights to be operated from Delhi to Kerala, it is submitted that a further relaxation of the lock down norms may be required for the said purpose.

Post on 19.05.2020 for further instructions.

**ANU SIVARAMAN
JUDGE**

**M.R.ANITHA
JUDGE**

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APPENDIX

EXHIBIT P1: TRUE COPY OF ORDER OF MINISTRY OF HOME AFFAIRS DATED
29.04.2020

EXHIBIT P2: TRUE COPY OF ORDER OF MINISTRY OF HOME AFFAIRS DATED
01.05.2020

EXHIBIT P3: TRUE COPY OF ORDER OF MINISTRY OF HOME AFFAIRS DATED
01.05.2020

EXHIBIT P4: TRUE COPY OF ORDER OF MINISTRY OF HOME AFFAIRS DATED
03.05.2020

EXHIBIT P5: TRUE COPY OF NEWSPAPER REPORT PUBLISHED IN "THE
HINDU" DATED :

EXHIBIT P6: TRUE COPY OF NEWSPAPER REPORT PUBLISHED IN "THE
INDIAN EXPRESS" DATED :

EXHIBIT P7: TRUE COPY OF NEWSPAPER REPORT PUBLISHED IN "THE
ENGLISH.MANORAMA.ONLINE" DATED :

EXHIBIT P8: TRUE COPY OF NEWSPAPER REPORT PUBLISHED IN "THE
ENGLISH.MANORAMA.ONLINE" DATED :

EXHIBIT P9: TRUE COPY OF NEWSPAPER REPORT PUBLISHED IN "THE
HINDU" DATED :

EXHIBIT P10: TRUE COPY OF NEWSPAPER REPORT PUBLISHED IN "THE
MATHRUBHUMI" DATED :

EXHIBIT P11: TRUE COPY OF REPORT POSTED IN "WWW.ANI.NEWS"
DATED :

EXHIBIT P12: TRUE COPY OF STANDARD OPERATING PROTOCOLS OF
MINISTRY OF HOME AFFAIRS DATED 05.05.2020

EXHIBIT P13: TRUE COPY OF FLIGHT CHART OF AIR INDIA DATED NIL

EXHIBIT P14: TRUE COPY OF ORDER OF HON'BLE SUPREME COURT IN
WRIT PETITION(CIVIL)DIARY NO.S 11045/2020 DATED: 08.05.2020

EXHIBIT P15: TRUE COPY OF REPRESENTATION OF DELHI KERALA MUSLIM
CULTURAL CENTRE BEFORE HON'BLE CHIEF MINISTER DATED 08.05.2020

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EXHIBIT P16: TRUE COPY OF REPRESENTATION OF DELHI KERALA
MUSLIM CULTURAL CENTRE BEFORE RESIDENT COMMISSIONER, DELHI DATED
08.05.2020